

National Company Law Tribunal

Allahabad Bench

CP NO. 174/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Jaiprakash Associates Ltd with Jaypee Infrastructure Development Ltd
SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of the companies act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	R.P. Agarwal	Advocate	Applicant	[Signature]
2.				

CP No. 174/ALD/2017

Sh. R.P. Agarwal, Advocate for the petitioner company. The argument in respect of the first motion petition (Company Application) are heard. The order is reserved.

Dated: 23.11.2017

Typed by:
MD. Zaid
(Stenographer)

[Signature]
H.P. Chaturvedi, Member (Judicial)